

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Ram Jiyawan, Chief Judicial Magistrate, Chaibasa,
2. Sri Ramjeet Yadav, Chief Judicial Magistrate, Sahebganj,
3. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal),
4. Sri Md. Abdul Naseer, Chief Judicial Magistrate, Jamtara,
5. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh,
6. Sri Kumar Kranti Prasad, Chief Judicial Magistrate, Deoghar,
7. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar,
8. Sri Manish, Chief Judicial Magistrate, Gumla,
9. Sri Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj,
10. Sri Amresh Kumar, Chief Judicial Magistrate, Dumka,
11. Sri Yogesh Kumar Chief Judicial Magistrate, Giridih,
12. Sri Prakash Jha, Chief Judicial Magistrate, Bokaro,
13. Sri Shwaymbhu, Chief Judicial Magistrate, Ranchi,
14. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
15. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad,
16. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda,
17. Sri Vishal Srivastava, Chief Judicial Magistrate, Koderma,
18. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Khunti,
19. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur,
20. Ms. Garima Mishra, Chief Judicial Magistrate, Hazaribagh,
21. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Saraikela,
22. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
23. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
24. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
25. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA Simdega,
26. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
27. Sri Ravi Shankar Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
28. Sri Anil Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
29. Sri Niraj Kumar Vishwakarma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
30. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
31. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila),
32. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
33. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
34. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj,
35. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro (Bermo at Tenughat),
36. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
37. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
38. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
39. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
40. Sri Md. Asif Equbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
41. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj,
42. Sri Sachindra Birua, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,

43. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
44. Sri Abhas Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
45. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
46. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
47. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
48. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
49. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 11th – 12th June, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate for attending two days Refresher Training Course on **“Appreciation & Recording of Electronic evidence in light of IT Act & appreciation of documentary evidence in Civil cases”** on 11th – 12th June, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 11.06.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

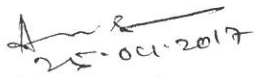
I am further directed to inform that arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 10th June till the evening of 12th June, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1786 /Apptt.

Dated, Ranchi, the 25.6.17

Copy forwarded to the Principal District & Sessions Judges, Chaibasa / Sahebganj / Jamtara / Ramgarh / Deoghar / Latehar / Gumla / Daltonganj / Dumka / Giridih / Bokaro / Dhanbad / Godda / Koderma / Khunti / Jamshedpur / Hazaribagh / Saraikela / Lohardaga / Chatra / Garhwa / Simdega / Pakur including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


25.06.2017
Registrar General